

Central Administrative Tribunal, Principal Bench

Original Application No. 1758 of 2001

New Delhi, this the 12th day of September, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member(A)

Mange Ram Lekhwali
S/o Shri Ganpat Ram
R/o D-49, Satyawati Nagar,
Ashok Vihar, Phase-III
Delhi-52

- Applicant

(By Advocate: Shri S.K.Gupta)

Versus

1. Govt. of NCT of Delhi
Through Chief Secretary
I.G. Stadium, I.P.Estate,
New Delhi-2
2. Principal Secretary(Finance)
Govt. of NCT of Delhi
5, Sham Nath Marg
Delhi
3. Secretary(Finance)
Govt. of NCT of Delhi
Through Pay and Accounts Office No.
Old Secretariat, Delhi
4. Registrar,
Co-operative Societies
Govt. of NCT of Delhi
Parliament Street,
New Delhi

- Respondents

(Represented By: Shri V.K. Dewan, Administrative Officer)

O R D E R (ORAL)

By Justice Ashok Agarwal, Chairman

Shri Gupta, learned counsel appearing on behalf of the applicant states that most of the reliefs claimed in the OA have now been granted. In the circumstances, he seeks to withdraw the OA with liberty. Prayer made is granted.

(V.K. Majotra)
Member (A)

/dkm/

(Ashok Agarwal)
Chairman